COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOs. 206 & 208 OF 2018
IN
DFR NO. 08 OF 2018

Dated : 20th February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Indian Wind Power Association (IWPA) .... Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant (s) : Mr. Vishal Gupta
Mr. Kumar Mihir

ORDER

Issue notice to the Respondents on IA No.206 of 2018 *(for leave to file)* & IA No. 208 of 2018 *(for delay in filing)* and regarding admission returnable on **26.03.2018**. Dasti, in addition, is permitted.

List the matter on ***26.03.2018.***

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

pr/kt